

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

STARRED QUESTION NO:270  
ANSWERED ON:24.04.2012  
MOBILE TV SERVICES  
Naik Dr. Sanjeev Ganesh;Sule Supriya

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) Whether the Doordarshan Kendras and other private Operators are presently telecasting various programmes through mobile television services;
- (b) If so, the details thereof;
- (c) Whether any regulatory framework exists to monitor these programmes;
- (d) If so, the details thereof; and
- (e) The success achieved by the Government in telecasting programmes through mobile TV services?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SMT. AMBIKA SONI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.270 FOR ANSWER ON 24.4.2012

(a) to (e): Doordarshan (DD) has been carrying out mobile television services as a pilot project in Delhi since May 2007. Mobile TV signals can be received on DVB-H (Digital Video Broadcasting - Handheld) enabled mobile phones within a range of about 10 km from Akashvani Bhawan, Parliament Street, New Delhi where the transmitter is located. Presently, there are 16 TV channels in the bouquet of Doordarshan which are as under:

1. DD National
2. DD News
3. DD Sports
4. DD Bharati
5. DD Bangla
6. DD Punjabi

7. DD Urdu

8. DD Podhigai

9. DD India

10. DD Chandana

11. DD Girnar

12. DD Keralam

13. DD North East

14. DD Oriya

15. DD Sahyadri

16. DD Saptagiri

The Mobile TV service provides an alternative platform for consumers to access the content. The convergence of technologies in telecom and broadcasting sectors has made it possible to provide mobile television service using telecom networks as well as broadcasting networks. In the telecom networks, the terms and conditions of Unified Access Service License (UASL) agreement as well as of Cellular Mobile Telephone Service (CMTS) license agreement permits the delivery of video content over their networks (of UASL and CMTS licensees) and hence, these service providers can provide mobile TV services through their networks.

Regarding delivery of mobile TV services through broadcasting network, the Telecom Regulatory Authority of India (TRAI), in its recommendations on "Issues relating to Mobile Television Service" dated 23.1.2008 had laid down a framework for enabling the private players to provide mobile TV services using terrestrial mode of transmission under broadcast route. These recommendations, inter-alia, include technology, spectrum allocation, licensing issues and content regulation etc. for Mobile TV services.

However, the Ministry could not put in place a regulatory framework for mobile TV service due to non-availability of adequate spectrum in UHF Band V (585-698 MHz). It has been estimated that at least 96 MHz spectrum would be required for Mobile TV services on a pan India basis. However, according to India Remarks (IND 37) in the National Frequency Allocation Plan 2011, the requirement of spectrum for DD's digitalization programme and Mobile TV services are to be met in the UHF Band V (585-698 MHz). DD has projected a requirement of 64 MHz within this band for its digitalization programme. Therefore, the available spectrum for mobile TV services is far below the requirement.